

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.241/252/HDB/2017
NAME OF THE COMPANY	Anblick Solutions private Limited
NAME OF THE PETITIONER(S)	Anblick Solutions private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies ,Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy Counsel for Applicant		9562239038 vvrn@vargassociety.com	V.V.R.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri V. Venkata Rami Reddy, Learned Counsel for the Applicant.

RoC report is received. Post the case for final hearing on 17.01.2018.

  
Member (T)

  
Member (J)